## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

## LOK SABHA UNSTARRED QUESTION NO. 1804 TO BE ANSWERED ON 10.03.2025

Synthetic Athletic Track Projects in Telangana

1804. Shri Vamsi Krishna Gaddam:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there are any reasons for the delay in releasing the balance amount for completing synthetic athletic track projects in Telangana, including J.N. Stadium, Hanamkonda District project, Osmania University project and Regional Sports School, Karimnagar project, if so, the details thereof;
- (b) whether the Government has received the required Utilization Certificates (UCs) for these projects and, if so, the reasons for withholding the funds;
- (c) the timeline by which the pending funds will be disbursed for these projects; and
- (d) whether the Government conducted any review of delays in fund release for sports infrastructure projects in Telangana and if so, the findings and corrective actions being taken in this regard?

## ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA}

(a) to (d) The Ministry ensures timely disbursement of funds to project proponents once specific conditions are met, such as the submission of required documents and adherence to operational guidelines. Respective State Governments are released funds in a tranche which are utilised by them as and when required for the projects sanctioned under the Khelo India Scheme. The funds requested by the State Government of Telangana for sports infrastructure projects have already been released and further request for additional funds in addition to utilisation certificate and related

documents have not been received from the State Government of Telangana.

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